

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 255-2020

The Mazania of the temple of
Shree Mahalaxmi & its affiliates
thr. Its attorney, Mahesh
Khandolkar

.... Petitioner

V e r s u s

Arvind Gajanan Shenvi Ghatkar and anr. Respondent

Adv. Jayant Karn for the Petitioner.
Adv. Ajit Katak for the Respondent.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 4th November, 2020.

ORDER:

Post the matter on 2/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-